

15

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 24.9.2015

MA No.291/00345/2015 (OA No.291/00084/2015)(MA No.291/00117/2015 and MA No.291/00208/2015)

Mr. Vinod Goyal, Counsel for the applicant.

Mr. Anupam Agarwal, Counsel for respondents.

Counsel for the applicant seeks permission to withdraw the OA. Permission is granted to withdraw the OA. Accordingly, the OA is dismissed as withdrawn with liberty to file a fresh OA, if so advised.

(MS.MEENAKSHI HOOJA) (JUSTICE HARUN-UL-RASHID)

MEMBER(A)

MEMBER(J)

Adm/